

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/02/2020

T.A./260/10/2015

FATIMA KHATUN  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:24

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.N.K.SAHU

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present. No one was also present on 17.2.2020. The dispute pertains to the year 1998 for which the applicant had filed OJC No.11954 of 1998, which has been subsequently transferred to this Tribunal and registered as TA 10 of 2015. The claim in the T.A. pertains to the compassionate appointment. Since the matter is quite old and no one is present on behalf of the applicant, the TA is dismissed for default and for non-prosecution.</p> <p>Free copy of this order be sent to the applicant by Post in the given address. Copy of this order be also handed over to learned counsel for the respondents.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>b</p>